

Nature of Case-A.B.A

Filing No.- 8443/2020

Kaushik Dutta & Anr. Vs The State of Jharkhand.

Advocate- Rajiv Nandan Prasad.

DEFECTS:-

9(i) P.S case yr at opening para of impugned order differs from FIR.

(ii) G.R no. Is missing at prayer para.

(iii) Name of Id. JM is missing at prayer para.